

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

(24)

R.P.No.26/2001 in
O.A.No.265/95

Dated: 22/6/2001

CORAM:HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE SMT.SHANTA SHAstry, MEMBER(A)

Shri Govind Eknath Awarkar & Anr. Review Petitioner

V/s.

Union of India & 3 Ors. Respondents.

(ORDER)

Per Smt.Shanta Shastry, Member(A)

This Review petition is filed against the order dated 28/2/2001 in OA 265/95 which was dismissed both on merits as well on ground of delay and laches.

2. We have perused the grounds taken by applicant in the Review Petition. The applicant has not put forth any new facts or any new arguments in the review petition. Infact, the applicant has tried to re-argue the case through the review petition.

3. In our considered view, no review is called for in this case. Accordingly, the Review Petition is rejected.

Shanta F.

(SHANTA SHAISTRY)
MEMBER(A)

abp


(ASHOK AGARWAL)
CHAIRMAN